

HIGH COURT OF JAMMU AND KASHMIR

(Office of the Registrar General at Jammu)

ORDER

No:1407

Dated:23.02.2019

Consequent upon the recommendations of the Hon'ble Committee for High Court Staff and the approval accorded by Hon'ble the Chief Justice, the following promotions in the different cadres of High Court staff are hereby effected:-

1. Shri Trilok Singh, Assistant Registrar-II is temporarily promoted as Assistant Registrar-I in level- 8A in pay structure (Rs. 50700-160600) against the vacancy that has fallen vacant owing to the retirement of Shri Kewal Krishan Sharma.
2. Ms Veena Kumari, Syed Shamim and Ms Tasleema Jan, Section Officers are temporarily promoted as Assistant Registrar-II in level- 8 in pay structure (Rs. 47600-151100) against the available vacancies.
3. S/Shri Shahji Bhat, Brij Lal Singh, Court Officers and Sunil Kumar, Rajesh Kumar Sood, Mohammad Younis Sheikh, Head Assistants are temporarily promoted as Section Officers in level- 7 in pay structure (Rs. 44900-142400) against the available vacancies.
4. Shri Syed Gulzar Ahmad, Head Assistant is temporarily promoted as Court Officer in level- 6E in pay structure (Rs. 35900-113500) against the available vacancy.
5. S/Shri Shakeel Ahmad Hakeem, Gh. Rasool Dar, Shaida Hussain, Ab. Majid Malla, Avnish Sharma, Gowhar Nazir, Rajeshwar Singh, Sunil Khajuria, Syed Mubashir, Sunil Saproo and Farooq Ahmad Dar, Senior Assistants are temporarily promoted as Head Assistant in level- 6B in pay structure (Rs. 35600-112800) against the available vacancies.

However, the promotion of Shri Shakeel Ahmad Hakeem shall be subject to the validity of his graduation certificate and in case his graduation

certificate is found to be invalid/fake, he shall stand reverted to the post of Senior Assistant.

6. S/Shri Mohd Zubair Khatana, Choor Singh, Zia-ul-Qamer, Sanya Yousaf, Rajan Salhotra, Narinder Kumar, Nusrat Malik, Neyaz Ahmad Lone, Raghav Gupta, Ms. Nidhi Koul, Sandeep Sharma, Tariq Ahmad Mir and Yogeshwar Singh, Junior Assistants are temporarily promoted as Senior Assistants in level-5 in pay structure (Rs. 29200-92300) against the available vacancies. However, the promotion of Shri Yogeshwar Singh is in relaxation of the experience bar.

Note:

- (a) The officials, who otherwise figure in the consideration zone as per their seniority in their respective cadres, being undergraduates, are not considered for their promotion to the next higher post, as they do not possess the requisite qualification laid down for the relevant posts.
- (b) All the promotions shall remain subject to outcome of SLP(C) No. 13607-610 of 2016 titled Ashok Kumar and ors etc. etc. Vs. State of J&K and ors. and in case the Hon'ble supreme Court directs that the under graduate officials of the High Court staff shall be eligible for promotion to the next higher post in order of their seniority, in that event, the eligibility shall be determined on the basis of merit cum seniority and the undergraduate officials shall be considered for promotion, without disturbing their seniority which shall have the effect of reversion of some of the officials considered for promotion at this moment against those posts.
- (c) All the promoted officials shall continue to work at their present places of posting till further orders.

By Order.

(Sanjay Dhar)
Registrar General

No.56581-610/NG

Date:-23.02.2019

Copy to the: -

1. Principal Secretary to Hon'ble the Chief Justice, High Court of J &K,
2. Secretary to Hon'ble Mr. Justice _____
..... for information of their Lordships.
3. Registrar Vigilance, High Court of J&K, Jammu.
4. Registrar Rules, High Court of J&K, Jammu.
5. Registrar Judicial, High Court of J &K, Jammu/Srinagar,
6. Chief Accounts Officer, High Court of J&K, Jammu .
..... for information and n/a.

7. CPC e-Courts, High Court of J&K, Jammu for uploading the same on the official website of the High Court.
8. Accounts Officer, High Court Wing Jammu/ Srinagar.
9. Concerned officers /officials _____
..... for information and necessary action.

Registrar General

23/2/19
[Signature]